

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :08/01/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/39469/2024 BLAPL/244/2025	PURNA CHANDRA SENAPATI @ TIKINA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002112/2024
2	D-BLAPL/458/2025 BLAPL/245/2025	GOBI@GOBINDA MOHAPATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	HINDOL /231 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000684/2024
3	D-BLAPL/484/2025 BLAPL/246/2025	JATIN KUMAR SHARMA VS STATE OF ODISHA	DEBADATTA MOHANTY VS	CHOUDWAR /313 /2024 J.M.F.C,CUTTACK(Cuttack) GR/0000528/2024
4	D-BLAPL/502/2025 BLAPL/247/2025	NIRANJAN RANA VS STATE OF ODISHA	SWAGATIKA SAHOO VS	PAHALA /454 /2024 J.M.F.C.,BHUBANESWAR(Khordha) GR/0002030/2024
5	D-BLAPL/525/2025 BLAPL/248/2025	MANASH SAHOO @ MANAS SAHOO VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /407 /2024 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0001442/2024
6	D-BLAPL/535/2025 BLAPL/249/2025	MADHUSMITA DIGAL VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /875 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000661/2024
7	D-BLAPL/245/2025 BLAPL/250/2025	SARITA YADAV VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	/ /0 SPECIAL JUDGE (NDPS),KHURDA(Khordha) TR/0000124/2024
8	D-BLAPL/39312/2024 BLAPL/251/2025	MANTU@PRAVAT DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	SORO /444 /2022 ASST.SESSION JUDGE,SORO(Baleshwar) ST/0000042/2023
9	D-BLAPL/39397/2024 BLAPL/252/2025	JISAN ALI @ JISAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BALIKUDA /420 /2024 S.D.J.M.,JAGATSinghpur(Jagatsinghapur) GR/0001847/2024
10	D-BLAPL/453/2025 BLAPL/253/2025	BIRANCHI DHARUA VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /287 /2020 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000042/2021
11	D-BLAPL/394/2025 BLAPL/254/2025	BHIMASEN DIGAL VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /875 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000661/2024

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12	D-BLAPL/552/2025 BLAPL/255/2025	ANJANA PARIDA VS STATE OF ODISHA	SAMARESH PATTNAIK VS	KUJANGA /486 /2024 J.M.F.C.,KUJANG(Jagatsinghapur) GR/0001070/2024
13	D-BLAPL/558/2025 BLAPL/256/2025	BIKRAM BAGAL VS STATE OF ODISHA	ABHISHEK DASH VS	BADSAHI /52 /2024 DISTRICT & SESSIONS JUDGE,BARIPADA ST/0000187/2024
14	D-BLAPL/567/2025 BLAPL/257/2025	HAKIMA SAHOO VS STATE OF ODISHA	SAMBIT BISWAL VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghapur) Spl/0000035/2024
15	D-BLAPL/491/2025 BLAPL/258/2025	SK.TAIRUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	JALESWAR /244 /2024 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000120/2024
16	D-BLAPL/572/2025 BLAPL/259/2025	HIMANSHU SUNANI @ HIMANSU SUNANI VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /182 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kalapatna) Spl/0000712/2024
17	D-BLAPL/576/2025 BLAPL/260/2025	ABDUL SEHDUL SALEMAN @ SAHI @SAHIDULA @ ABDUL SAHEDUL SALEMAN VS STATE OF ODISHA	BIDESHI KUMAR GHADEI VS	MADHUPATNA /307 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000210/2024
18	D-BLAPL/629/2025 BLAPL/261/2025	DEEPAK KUMAR SARANGI VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	BARANGA /451 /2024 J.M.F.C.(II),CUTTACK(Cuttack) GR/0001306/2024
19	D-BLAPL/39190/2024 BLAPL/262/2025	JOTHIKA DAS VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	// SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000034/2024
20	D-BLAPL/39195/2024 BLAPL/263/2025	BIRESH BADHEI VS STATE OF ODISHA	SURENDRA MOHANTY VS	KATARABAGA /44 /2024 A.D.J.,SAMBALPUR(Sambalpur) ST/0000276/2024
21	D-BLAPL/402/2025 BLAPL/264/2025	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	MANCHESWAR P.S. /593 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0001911/2024
22	D-BLAPL/39259/2024 BLAPL/265/2025	MIZAN SK VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	CHARMAL /150 /2024 S.D.J.M.,RAIRAKHOL(Sambalpur) GR/0000661/2024
23	D-BLAPL/654/2025	NANDAN NAIK	BIRAJA PRASAD NANDA	//0

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	BLAPL/266/2025	VS STATE OF ODISHA	VS	SPECIAL JUDGE,TALCHER(Anugul) Spl/000014/2024
24	D-BLAPL/504/2025 BLAPL/267/2025	AMIR KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BRAMHA BARADA /48 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000598/2024
25	D-BLAPL/664/2025 BLAPL/268/2025	HAPPY NAYAK @ GELU VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /741 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000655/2024
26	D-BLAPL/673/2025 BLAPL/269/2025	SIBUNA PATRA VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /663 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000992/2024
27	D-BLAPL/530/2025 BLAPL/270/2025	UTTAM CHARAN SAHOO VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /329 /2024 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0001332/2024
28	D-BLAPL/38824/2024 BLAPL/271/2025	PRAHALLADA JENA VS STATE OF ODISHA	HEMENDRA SAMAL VS	TANGI /245 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cu Spl/0000201/2024
29	D-BLAPL/625/2025 BLAPL/272/2025	RINKU BARIK VS STATE OF ODISHA	SITIKANT MISHRA VS	KANTAMAL /111 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000046/2021
30	D-BLAPL/641/2025 BLAPL/273/2025	UMESH KUMAR RAMANI VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	SECTOR-15 /183 /2024 S.D.J.M.,PANPOSH(Sundargarh) GR/0003361/2024
31	D-BLAPL/536/2025 BLAPL/274/2025	FAKIRA DEHURY VS STATE OF ODISHA	SUSANTA SEKHAR PARIDA VS	TELKOI /190 /2023 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000063/2023
32	D-BLAPL/626/2025 BLAPL/275/2025	BIRANCHI NARAYAN NATH VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.(III),CUTTACK(Cuttack) GR/0000711/2024
33	D-BLAPL/725/2025 BLAPL/276/2025	ROHIT BHANJA @ ROHIT VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MANCHESWAR P.S. /663 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0002112/2024
34	D-BLAPL/728/2025 BLAPL/277/2025	TYAGI BEHERA VS	DIBYAJYOTI SAHOO VS	PHULBANI SADAR /64 /2024 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHUL

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35	D-BLAPL/729/2025 BLAPL/278/2025	STATE OF ODISHA TYAGI BEHERA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	CT/0000236/2024 PHULBANI SADAR /209 /2023 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI
36	D-BLAPL/747/2025 BLAPL/279/2025	A. AJAN RAO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	CT/0000976/2023 MOHANA /188 /2024 J.M.F.C,MOHANA(Gajapati)
37	D-BLAPL/720/2025 BLAPL/280/2025	STATE OF ODISHA RABI KUMAR KHARSEL VS	SUNIL KUMAR PANDA VS	GR/0000275/2024 BRAJARAJNAGAR /134 /2024 J.M.F.C.,JHARSUGUDA(Jharsuguda)
38	D-BLAPL/761/2025 BLAPL/281/2025	STATE OF ODISHA AUROBINDA SANTRA VS	SUJIT KUMAR DAS VS	CT/0000529/2024 NAYAPALLI P.S. /160 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha)
39	D-BLAPL/131/2025 BLAPL/282/2025	STATE OF ODISHA REGA GODSARA @ RENGA GODSARA VS	BIBEKANANDA MAHAPATRA VS	CT/0000367/2023 TIRING /111 /2024 A.D.J.,RAIRANGAPUR(Mayurbhanj)
40	D-BLAPL/270/2025 BLAPL/283/2025	STATE OF ODISHA SASMITA BEHERA VS	BIBEKANANDA MAHAPATRA VS	ST/0000057/2024 / /0 SPECIAL COURT,CUTTACK(Cuttack)
41	D-BLAPL/616/2025 BLAPL/284/2025	STATE OF ODISHA SHASHIKANT CHODHURY VS	DEEPAK KU SAHOO VS	2(A)CC/0000118/2024 CHOUDWAR /503 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)
42	D-BLAPL/650/2025 BLAPL/285/2025	STATE OF ODISHA PREM @ PREMLAL BUDEK VS	AMITAV TRIPATHY VS	Spl/0000185/2024 PAIKMAL /300 /2024 S.D.J.M.,PADAMPUR(Bargarh)
43	D-BLAPL/651/2025 BLAPL/286/2025	STATE OF ODISHA PRADARSHAN DIGAL VS	AMITAV TRIPATHY VS	GR/0001397/2024 / /0 ADDL.SESSION JUDGE CUM SPL.JUDGE
44	D-BLAPL/39314/2024 BLAPL/287/2025	STATE OF ODISHA BULET MUKHI VS	JAYAKRISHNA MOHAPATRA VS	2(A)CC/0000032/2024 BARIPADA TOWN /154 /2024 A.D.J.,BARIPADA(Mayurbhanj)
45	D-BLAPL/652/2025 BLAPL/288/2025	STATE OF ODISHA SATYABRATA MOHANTY VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ST/0000206/2024 MAHILA P.S. BUXIBAZAR /206 /2024 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000766/2024

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46	D-BLAPL/398/2025 BLAPL/289/2025	BINOD SAMAL @ AJU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	GURUDIJHATIA /62 /2024 SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000054/2024
47	D-BLAPL/636/2025 BLAPL/290/2025	BANAMALI HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KHATIGUDA /116 /2024 A.D.J.,NAWARANGPUR(Nabarangapur) CT/0000079/2024
48	D-BLAPL/648/2025 BLAPL/291/2025	UTTAM SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	//0 ADDL.SESSION JUDGE CUM SPL.JUDGE 2(A)CC/0000031/2024
49	D-BLAPL/686/2025 BLAPL/292/2025	NAVNIT KUMAR JHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /647 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001576/2024
50	D-BLAPL/253/2025 BLAPL/293/2025	CHENTA @ BALARAM BEHERA VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	BENTKAR (42 MOUZA) UPD CUTTACK(Cuttack) SPECIAL JUDGE (POCSO), CUTTACK(Cuttack) Spl/0000188/2024
51	D-BLAPL/423/2025 BLAPL/294/2025	TAPAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NABARANGAPUR TOWN /216 /2024 C.J.M.,NAWARANGPUR(Nabarangapur) CT/0000077/2024
52	D-BLAPL/282/2025 BLAPL/295/2025	BHAGIRATHI MEHER VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	PATNAGARH /317 /2024 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH GR/0001239/2024
53	D-BLAPL/688/2025 BLAPL/296/2025	JAGANNATH PARICHA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	ADVA /168 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000087/2024
54	D-BLAPL/39065/2024 BLAPL/297/2025	SK SAHABUDDIN VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	KENDRAPARA SADAR /1 /2017 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000004/2017
55	D-BLAPL/723/2025 BLAPL/298/2025	BIRENDRA GOUDA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha) 2(A)CC/0000625/2024
56	D-BLAPL/604/2025 BLAPL/299/2025	BIRJU @ BIJU @ RAJAY YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /92 /2020 A.D.J.,JHARSUGUDA(Jharsuguda) CT/0000029/2020
57	D-CMAPL/55057/2024	SANJAY KUMAR RANA	ADV.	//

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	CMAPL/7/2025	VS STATE OF ODISHA	VS	() //
58	D-CMAPL/232/2025 CMAPL/8/2025	JAYADEV BALIARSINGH VS RAMESH CHANDRA BALIARSINGH	AJIT CH MOHAPATRA VS	// () //
59	D-CMP/50749/2024 CMP/28/2025	SMRUTIREKHA MISHRA VS MADHABI BHUYAN	SIDHARTHA MISHRA VS	// CIVIL JUDGE (JD),SALIPUR(Cuttack) CMA/000090/2016
60	D-CMP/54849/2024 CMP/29/2025	MIR SAFDAR ALLI VS MIR MORAD ALLI	SMRUTI PRASAD SAHOO VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000162/2008
61	D-CMP/52190/2024 CMP/30/2025	DIPTI PRAKASH LENKA VS RATNAKAR PRADHAN	SAUVAGYA RANJAN JENA VS	// 1ST ADDL.SESIONS JUDGE,BHUBANE RFA/0000304/2022
62	D-CMP/180/2025 CMP/31/2025	ASHOK KUMAR MOHAPATRA VS CHARAN SETHI	ASHOK KUMAR MOHAPATRA VS	// CIVIL JUDGE (JR.DIV.),PIPLI(Puri) CMA/0000004/2024
63	D-CONTC/54573/2024 CONTC/100/2025	HIMANSU SEKHAR SWAIN VS SURENDRA KUMAR IAS	ADV. VS	// () //
64	D-CONTC/54728/2024 CONTC/101/2025	TOLESWAR DALPATI VS SUSHANTA KUMAR CHHOPDAR, D.E.O., KALAHANDI	ADV. VS	// () //
65	D-CONTC/54788/2024 CONTC/102/2025	LAXMAN KUMAR DHAL VS ARAVIND AGRAWAL, IAS	PRADIP KUMAR DHAL VS	// () //
66	D-CONTC/54794/2024 CONTC/103/2025	SAROJ KUMAR JENA VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
67	D-CONTC/54799/2024 CONTC/104/2025	PURNA CHANDRA BEHERA VS ARVIND AGRAWAL, IAS	ADV. VS	// () //
68	D-CONTC/54863/2024 CONTC/105/2025	KARUNAKAR BARIK VS	ADV. VS	// ()

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69	D-CONTC/54803/2024 CONTC/106/2025	SHALINI PANDIT, IAS JAYAKRISHNA DAS VS ARVIND AGRAWAL, IAS	ADV. VS	// // ()
70	D-CONTC/54809/2024 CONTC/107/2025	GOPAL CHARAN MOHANTY VS DATTATRAYA BHAUSAHEB SHINDE, IAS	SWADHIN KESARI SINGH VS	// ()
71	D-CONTC/54810/2024 CONTC/108/2025	BHAGAT SETH VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// ()
72	D-CONTC/54866/2024 CONTC/109/2025	HIMANSU SEKHAR MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// ()
73	D-CONTC/54871/2024 CONTC/110/2025	INDRAJIT MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// ()
74	D-CONTC/54876/2024 CONTC/111/2025	SURANJAN PATTANAYAK VS SHALINI PANDIT, IAS	ADV. VS	// ()
75	D-CONTC/54884/2024 CONTC/112/2025	SANJAY KUMAR SASMAL VS SHALINI PANDIT, IAS	ADV. VS	// ()
76	D-CONTC/55027/2024 CONTC/113/2025	UPENDRA KUMAR SHAW VS BIRAJA PRASAD PRADHAN,SUPERINTENDING ENGNR., RURAL WORKS(P.H) DIVN., BBSR	ADV VS	// ()
77	D-CONTC/55038/2024 CONTC/114/2025	CHARANESWAR RANA VS ALOK KAR, DIRECTOR (R AND R), W.R DEPT.	ADV. VS	// ()
78	D-CONTC/55104/2024 CONTC/115/2025	SUKANTA KUMAR SETHI VS DR. BIJAY KETAN UPADHAYA, DIRECTOR-CUM- ADDL. SECY, GOVT, ODIA LANGUAGE, LITERATURE AND CULTURE DEP	ADV. VS	// ()
79	D-CONTC/54887/2024 CONTC/116/2025	KANYA KUMARI PAL VS SHALINI PANDIT, IAS	ADV. VS	// ()

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80	D-CONTC/54891/2024 CONTC/117/2025	SAROJ KUMAR JENA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
81	D-CONTC/54895/2024 CONTC/118/2025	AJIT KUMAR SHEE VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
82	D-CONTC/54898/2024 CONTC/119/2025	GOURIBALA DUTTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
83	D-CONTC/54901/2024 CONTC/120/2025	BRAJAMOHAN PARIDA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
84	D-CONTC/54909/2024 CONTC/121/2025	JAYANTA KISHORE PATRI VS ANVESHYA REDDY, COLLECTOR, JAJPUR	ASHOK KUMAR SARANGI VS	// 0 //
85	D-CONTC/54914/2024 CONTC/122/2025	OKIL PADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
86	D-CONTC/54870/2024 CONTC/123/2025	HADIBANDHU SINGH VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
87	D-CONTC/54916/2024 CONTC/124/2025	SADHAN CHANDRA DANDAPAT VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
88	D-CONTC/54918/2024 CONTC/125/2025	SUKHENDU BIKASH BHUYAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
89	D-CONTC/54518/2024 CONTC/96/2025	KAILASH CHANDRA CHINARA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
90	D-CONTC/54521/2024 CONTC/97/2025	RAGHABA KUMAR MISHRA VS DHRUBA CHARAN BEHERA, DEO, BALANGIR	ADV. VS	// 0 //
91	D-CONTC/54525/2024	HAREKRUSHNA PATRA	ADV.	//

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	CONTC/98/2025	VS SALINI PANDIT, IAS	VS	() //
92	D-CONTC/54544/2024 CONTC/99/2025	ALEKHA PRASAD KAR @ ALEKH KAR VS ANU GARG, IAS	SMITA RANJAN PATTANAİK VS	// ()
93	D-CRLA/39073/2024 CRLA/41/2025	ASUTOSH CHAMPATHY VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	JANKIA P.S. /217 /2024 SPECIAL JUDGE,BHUBANESWAR(Khor TR/0000337/2024
94	D-CRLA/418/2025 CRLA/42/2025	SIBA PRASAD TANGA VS STATE OF ODISHA	BIBHU PRASAD TRIPATHY VS	PIPLI /583 /2024 SPECIAL JUDGE, PURI(Puri) Spl/0000237/2024
95	D-CRLA/501/2025 CRLA/43/2025	MAKUNI@DILIP KUMAR DAS VS STATE OF ODISHA	ABHISHEK DASH VS	KUJANGA /470 /2024 ADDL SESSIONS JUDGE, KUJANG(Jagat Spl/0000044/2024
96	D-CRLA/522/2025 CRLA/44/2025	NIROD BISWAL VS STATE OF ODISHA	AMITAV TRIPATHY VS	RAMPUR (SONEPUR) /28 /2013 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/0000092/2013
97	D-CRLA/547/2025 CRLA/45/2025	JUBRAJ PAL VS STATE OF ODISHA	JNYANANANDA PANDA VS	KESINGA /126 /2019 AD-HOC A.D.J.(FTSC),BHAWANIPATNA CT/0000050/2019
98	D-CRLA/692/2025 CRLA/46/2025	BIJAYA PRADHAN@BIJAYA KUMAR PRADHAN VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /29 /2007 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000029/2007
99	D-CRLA/718/2025 CRLA/47/2025	R. JOGA RAO REDDY VS STATE OF ODISHA(VIG.)	JYOTI RANJAN DEO VS	VIGILANCE PS (BERHAMPUR) /28 /2011 SPL.JUDGE VIGILANCE,BERHAMPUR(C GR/0000028/2011
100	D-CRLA/560/2025 CRLA/48/2025	AMI @ SANKARSAN PADHI VS STATE OF ODISHA	DEBASIS SARANGI VS	GOSANINUAGAM /11 /2013 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000019/2014
101	D-CRLA/597/2025 CRLA/49/2025	S.BALAJI ACHARY VS STATE OF ODISHA	DEVASHIS PANDA VS	BALLIGUDA /188 /2019 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000057/2023
102	D-CRLLP/448/2025 CRLLP/1/2025	RITANJALI BEHERA VS	SAMARENDRA MOHANTY VS	KHANDAGIRI P.S. /277 /2016 ASST.SESSIONS JUDGE,STC,BHUBANES

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103	D-CRLMA/506/2025 CRLMA/1/2025	STATE OF ODISHA BABU @ GYANARANJAN MAHAPATRA VS	RASHMIKANTA MAHALIK VS	CT/0000065/2018 TIGIRIA /127 /2024 J.M.F.C.,TIGIRIA(Cuttack)
104	D-CRLMC/38531/2024 CRLMC/101/2025	STATE OF ODISHA SHYAM MALLIK@SHYAM SUNDAR MALLIK VS	ARJUNA CHARANA BEHERA VS	CT/0000124/2024 BARI /154 /2019 S.D.J.M.,JAJPUR(Jajapur)
105	D-CRLMC/39436/2024 CRLMC/102/2025	STATE OF ODISHA DULA@SK.ZAHED ALLI VS	BHUBANESWAR DASH VS	CT/0000721/2019 TIRTOL /51 /2002 JMFC TIRTOL(Jagatsinghapur)
106	D-CRLMC/39441/2024 CRLMC/103/2025	STATE OF ODISHA BIJAYA KUMAR PARIDA VS	DEEPAK KU SAHOO VS	GR/0000126/2002 AUL /73 /2018 J.M.F.C,AUL(Kendrapara)
107	D-CRLMC/39458/2024 CRLMC/104/2025	STATE OF ODISHA LAXMIDHAR KAR VS	PRATAP CHANDRA MISHRA VS	GR/0000158/2018 BEGUNIA P.S. /231 /2017 J.M.F.C.,BEGUNIA(Khordha)
108	D-CRLMC/589/2025 CRLMC/105/2025	STATE OF ODISHA NASIR@SAYED NASER ALLI@SAYED NASARU ALLI VS	BHARAT JALLI VS	GR/0001316/2017 RAMACHANDRAPUR /222 /2020 NYAYADHIKARI,GHASIPURA(Kendujhar)
109	D-CRLMC/590/2025 CRLMC/106/2025	STATE OF ODISHA NASIR@SAYED NASER ALLI@SAYED NASARU ALLI VS	BHARAT JALLI VS	GR/0000460/2020 RAMACHANDRAPUR /199 /2020 NYAYADHIKARI,GHASIPURA(Kendujhar)
110	D-CRLMC/419/2025 CRLMC/107/2025	STATE OF ODISHA RAMESWAR SINGH@RAMESWAR PRASAD SINGH VS	ABIT SAHU VS	GR/0000404/2020 PURI TOWN /236 /2024 J.M.F.C.,PURI(Puri)
111	D-CRLMC/745/2025 CRLMC/108/2025	STATE OF ODISHA KALIA@HRUSIKESH RAIGURU VS	SIBARANJAN POLAI VS	GR/0000558/2024 KHALLIKOTE /539 /2020 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALLIKOTE
112	D-CRLMC/748/2025 CRLMC/109/2025	STATE OF ODISHA NANDU@SUBHRANSU DEBATA VS	SIBARANJAN POLAI VS	GR/0001148/2020 KHALLIKOTE /539 /2020 A.D.J.,CHATRAPUR(Ganjam)
113	D-CRLMC/766/2025 CRLMC/110/2025	STATE OF ODISHA CHINMAYA KUMAR SAHU@ CHINMAY KUMAR SAHU VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS	Juv/0000014/2020 ANGUL SADAR PS /709 /2021 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul)

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114	D-CRLMP/38823/2024 CRLMP/26/2025	RUDRAMADHAB PANDA VS STATE OF ODISHA	JEMIMA SARKAR VS	PARADEEP /36 /2024 () //
115	D-CRLMP/39069/2024 CRLMP/27/2025	SANTOSI MOHAPATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	//0 () //
116	D-CRLMP/39099/2024 CRLMP/28/2025	DR.RANJAN KUMAR SAHOO VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	NAYAPALLI P.S. /365 /2023 () //
117	D-CRLMP/103/2025 CRLMP/29/2025	MURALIDHAR MOHAPATRA VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	//0 () //
118	D-CRLREV/37155/2024 CRLREV/15/2025	ANIL KUMAR MALLICK VS STATE OF ODISHA	ASMIYA RANJAN MATHI VS	NAUGAON /152 /2020 SPECIAL JUDGE,JAGATSINGHPUR(Jaga Spl/0000004/2024
119	D-CRLREV/39471/2024 CRLREV/16/2025	SK.MAKSHAD JAMAL @ SK.MUSHED JAMAL VS STATE OF ODISHA	SAMAPIKA MISHRA VS	GHATAGAON /376 /2024 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000171/2024
120	D-CRLREV/38986/2024 CRLREV/17/2025	MUNU@SUBASH@SUMANTA SAGAR NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	CHANDAPUR /207 /2023 A.D.J.,NAYAGARH(Nayagarh) CRA/0000049/2024
121	D-FAO/50890/2024 FAO/10/2025	MANAGER, TP CELL, M/S ORIENTAL INSURANCE CO. LTD.,BBSR VS SABHA SAHU	RIMJHIMBALA PATI VS	// COMMISSIONER EMPLOYEES COMPEN EC/0000007/2017
122	D-FAO/52778/2024 FAO/11/2025	ARJUN BURKHA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// STATE EDUCATION TRIBUNAL,BHUBA Fa/0000203/2019
123	D-FAO/32/2025 FAO/12/2025	SANJUKTA SAHU VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000062/2024
124	D-FAO/35/2025 FAO/13/2025	RUKMANI KAR VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000032/2023
125	D-MACA/54877/2024	DWIJABARA BARAL	PRADEEP KUMAR MISHRA	//

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	MACA/40/2025	VS MANORANJAN BARAL	VS	III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000213/2019
126	D-MACA/54913/2024 MACA/41/2025	MANAGER LEGAL, M/S SBI GENERAL INSURANCE CO. LTD. VS JHLIMILI SAHOO	SOMNATH ROY VS	// 1ST MACT,JAGATSINGHPUR(Jagatsingha Mac/0000032/2021
127	D-MACA/18/2025 MACA/42/2025	RESMA BIBI VS PRADEEP KUMAR MOHANTA	BIRANCHI NARAYAN RATH VS	// IVTH M.A.C.T. BARIPADA(Mayurbhanj) Mac/0000078/2023
128	D-MACA/50166/2024 MACA/43/2025	KUMARI RASHMITA SAHU VS THE DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD., BERHAMPUR	SASHIBHUSAN DAS VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000021/2020
129	D-MACA/51818/2024 MACA/44/2025	THE MANAGER, RELIANCE GENERAL INSURANCE CO. LTD., GANJAM VS SUBHADRA JANI	G.P.DUTTA VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000165/2018
130	D-MACA/54387/2024 MACA/45/2025	D.M., UNITED INDIA INSURANCE CO.LTD., BALASORE VS CHAGALA MURMU	SOMNATH ROY VS	// I MACT,BALASORE(Baleshwar) Mac/0000380/2022
131	D-MACA/54888/2024 MACA/46/2025	SUJATA PRADHAN VS SUSANTA KUMAR MALLICK	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000570/2015
132	D-MATA/54721/2024 MATA/10/2025	GYANESWAR PERA VS SUNITA SUNA	BISWAJIT MOHAPATRA VS	// JUDGE, FAMILY COURT, BARGARH(Ba Mat/0000024/2020
133	D-MATA/54579/2024 MATA/9/2025	RELLI KALYANI @ R. KALYANI VS RELLI SURYANARAYANA RAO	PRABHAS CHANDRA PANDA VS	// FAMILY COURT AT PARALAKHEMUNDI CP/0000014/2023
134	D-RPFAM/55015/2024 RPFAM/7/2025	ASHOK SAHU @ ASHOK KUMAR SAHU VS TOPAI SAHU	BYOMAKESH TRIPATHY VS	// JUDGE, FAMILY COURT, BOUDH(Baudh Crp/0000023/2023
135	D-RSA/52876/2024 RSA/18/2025	BHAGYADHAR MUDULI VS SHYAM SUNDAR KHATUA	BRAHMANANDA TRIPATHY VS	// DISTRICT & SESSIONS JUDGE,CUTTACK RFA/0000096/2019
136	D-WA/54697/2024 WA/50/2025	PRINCIPAL SECRETARY , WATER RESOURCES DEPARTMENT ,RAJIV BHAWAN , BBSR VS	SSASWAT DAS, A.G.A. VS	// ()

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137	D-WA/97/2025 WA/51/2025	BIJAYA KUMAR SARANGI SANTILAL NANDA VS DIRECTOR, SECONDARY EDUCATION, ODISHA	BANSHIDHAR SATAPATHY VS	// // 0 //
138	D-WA/213/2025 WA/52/2025	STATE OF ODISHA VS SHANTI BHOI	DEBASISH TRIPATHY, A.G.A. VS	// 0 //
139	D-WA/47965/2024 WA/53/2025	PRASANTA KUMAR SAMARTHA VS SECY., G.A. DEPT., BBSR	RAGHUNATH DASMOHAPATRA VS	// 0 //
140	D-WA/144/2025 WA/54/2025	STATE OF ODISHA VS PRAMODA BHOKTA	SASWAT DAS,A.G.A VS	// 0 //
141	D-WA/54430/2024 WA/55/2025	STATE OF ODISHA VS PRAMOD BEHERA	SASWAT DAS, A.G.A. VS	// 0 //
142	D-WP(C)/864/2025 WP(C)/764/2025	DR.PRACHI PRATYASHA JENA VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
143	D-WP(C)/868/2025 WP(C)/765/2025	DR.AYESHA MOHANTY VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
144	D-WP(C)/869/2025 WP(C)/766/2025	DR.AJIT KUMAR SAHOO VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
145	D-WP(C)/539/2025 WP(C)/767/2025	JITENDRA SAHOO VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
146	D-WP(C)/873/2025 WP(C)/768/2025	DR.SHUVRANSHU SHEKHAR BISWAL VS STATE OF ODISHA	ASHUTOSH MISHRA VS	// 0 //
147	D-WP(C)/793/2025 WP(C)/769/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //

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148	D-WP(C)/53263/2024 WP(C)/770/2025	DEENA KRUSHNA TRIPATHY VS HIGH COURT OF ORISSA, CUTTACK	SUDARSAN BEHERA VS	// 0 //
149	D-WP(C)/166/2025 WP(C)/771/2025	DINESH CHANDRA DAS VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
150	D-WP(C)/189/2025 WP(C)/772/2025	NALINIKANTA PATTANAİK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
151	D-WP(C)/190/2025 WP(C)/773/2025	SANTOSH NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
152	D-WP(C)/303/2025 WP(C)/774/2025	DHARITRI DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
153	D-WP(C)/747/2025 WP(C)/775/2025	MANGALAM METALS AND ORES LTD., SUNDARGARH VS ASSISTANT COMMISSIONER OF INCOME TAX, CENTRAL CIRCLE, SAMBALPUR	SASWAT KUMAR ACHARYA VS	// 0 //
154	D-WP(C)/696/2025 WP(C)/776/2025	DR. ARUNA KUMAR DASH VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
155	D-WP(C)/309/2025 WP(C)/777/2025	SUDHIR KUMAR SUNDARAYA VS STATE OF ODISHA	ANIRUDH SANGANERIA VS	// 0 //
156	D-WP(C)/222/2025 WP(C)/778/2025	DURBAL @ DURBADAL GOUD VS THE COLLECTOR, KALAHANADI.	AKASH KUMAR PATTAJOSHI VS	// 0 //
157	D-WP(C)/231/2025 WP(C)/779/2025	NALINI SWAIN VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
158	D-WP(C)/532/2025 WP(C)/780/2025	SARASWATI NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
159	D-WP(C)/233/2025	GOURANGA BEHERA	DHANESWAR BEHERA	//

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	WP(C)/781/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/377/2025 WP(C)/782/2025	ADIT KUMAR BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
161	D-WP(C)/311/2025 WP(C)/783/2025	JAYAKRISHNA SAHOO VS STATE OF ODISHA	ANIRUDHA SANGANERIA VS	// 0 //
162	D-WP(C)/52991/2024 WP(C)/784/2025	GUNANIDHI SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
163	D-WP(C)/234/2025 WP(C)/785/2025	SANJAYA KUMAR RAY VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
164	D-WP(C)/53390/2024 WP(C)/786/2025	ANANT PAIKARAY VS STATE OF ODISHA	DEBASIS PANIGRAHI VS	// 0 //
165	D-WP(C)/347/2025 WP(C)/787/2025	HARI HARA BISHI @ HARIHAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
166	D-WP(C)/235/2025 WP(C)/788/2025	MALAYA KUMAR NAYAK VS BRANCH MANAGER, TATA MOTORS FINANCE LTD.,CUTTACK	GIRIJA SANKAR MOHANTY VS	// 0 //
167	D-WP(C)/285/2025 WP(C)/789/2025	ANITA KUMBRUKA VS STATE OF ODISHA	KAMAL BEHARI PANDA VS	// 0 //
168	D-WP(C)/345/2025 WP(C)/790/2025	M.PRASAD RAO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
169	D-WP(C)/262/2025 WP(C)/791/2025	ANKITA SAHANI VS THE SECY, PANCHAYAT RAJ DEPT, BBSR	CHITRA PADHI VS	// 0 //
170	D-WP(C)/319/2025 WP(C)/792/2025	JAGANNATH PANDA @ JAGANNATHA PANDA VS	BIJAY KUMAR BEHERA VS	// 0

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171	D-WP(C)/263/2025 WP(C)/793/2025	STATE OF ODISHA MANORANJAN BARIK VS	SURENDRA KUMAR DASH VS	// // 0
172	D-WP(C)/344/2025 WP(C)/794/2025	STATE OF ODISHA P. NARAYAN RAO DORA VS	BIJAY KUMAR BEHERA VS	// // 0
173	D-WP(C)/54067/2024 WP(C)/795/2025	STATE OF ORISSA SOUMYA RANJAN PANDA VS	SOUMYA MISHRA VS	// // 0
174	D-WP(C)/341/2025 WP(C)/796/2025	SECY, KHADI AND VILLAGE INDUSTRIES COMMISSION, MUMBAI NITYANANDA NAIK VS	BIJAY KUMAR BEHERA VS	// // 0
175	D-WP(C)/242/2025 WP(C)/797/2025	STATE OF ODISHA SAI RAM TRANSPORTER, BARBIL, KEONJHAR VS	DIGAMBAR SETHI VS	// // 0
176	D-WP(C)/52658/2024 WP(C)/798/2025	STATE OF ODISHA HARI KISHAN AGARWAL VS	TUNA SAHU VS	// // 0
177	D-WP(C)/340/2025 WP(C)/799/2025	STATE BANK OF INDIA, BBSR ANANDA PRASAD ACHARAYA VS	BIJAY KUMAR BEHERA VS	// // 0
178	D-WP(C)/54555/2024 WP(C)/800/2025	STATE OF ORISSA BANK OF BARODA,SAMBALPUR VS	KHAN MAHMOODUL HASAN NIAMATI VS	// // 0
179	D-WP(C)/314/2025 WP(C)/801/2025	DIST.MAGISTRATE CUM COLLECTOR , ANGUL MAHESWAR PRADHAN VS	ANIRUDH SANAGENRIA VS	// // 0
180	D-WP(C)/245/2025 WP(C)/802/2025	STATE OF ODISHA RAGHUNATH SAHOO @ SAHU VS	BIKRAM CHANDRA GHADEI VS	// // 0
181	D-WP(C)/302/2025 WP(C)/803/2025	STATE OF ODISHA SUBRAT KUMAR JENA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/54609/2024 WP(C)/804/2025	JOGESH CHANDRA PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
183	D-WP(C)/317/2025 WP(C)/805/2025	BHARAT CHANDRA MOHANTY VS STATE OF ODISHA	KRUSHNA CHANDRA RATH VS	// 0 //
184	D-WP(C)/196/2025 WP(C)/806/2025	REBIKA KULDEEP VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
185	D-WP(C)/33/2025 WP(C)/807/2025	DR.BALARAM BAG VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
186	D-WP(C)/267/2025 WP(C)/808/2025	BATAKRUSHNA BEHERA VS STATE OF ODISHA	MIR ARMAN ALI VS	// 0 //
187	D-WP(C)/349/2025 WP(C)/809/2025	BENUPANI SWAIN VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
188	D-WP(C)/51178/2024 WP(C)/810/2025	PRATIMA JENA VS SUDESHNA SAMAL	BAIBASWATA PANIGRAHI VS	// 0 //
189	D-WP(C)/55235/2024 WP(C)/811/2025	PRAVASINI DAS VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
190	D-WP(C)/351/2025 WP(C)/812/2025	SIMANCHAL SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //
191	D-WP(C)/55229/2024 WP(C)/813/2025	D. DURYADHAN REDDY VS TAHASILDAR, PURI	TAPAN KUMAR MANDAL VS	// 0 //
192	D-WP(C)/353/2025 WP(C)/814/2025	MANORAJNAN MANDAL VS STATE OF ODISHA	SIDHARTHA MISHRA VS	// 0 //
193	D-WP(C)/55204/2024	PRAMOD KUMAR DAS	GOPINATH SETHI	//

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	WP(C)/815/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/470/2025 WP(C)/816/2025	GOURANGA CHANDRA CHANDA VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //
195	D-WP(C)/367/2025 WP(C)/817/2025	V. SASHIBHUSAN RAO @ RAJU VS STATE OF ORISSA	TUKUNA KUMAR MISHRA VS	// 0 //
196	D-WP(C)/369/2025 WP(C)/818/2025	SARASWATI JENA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
197	D-WP(C)/453/2025 WP(C)/819/2025	HARSABATI PADHI @ HOROSO BATI PADHI VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	// 0 //
198	D-WP(C)/54912/2024 WP(C)/820/2025	GOVERNING BODY, PANCHAYAT SAMITI COLLEGE, GAISILAT, BARGARH VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
199	D-WP(C)/54711/2024 WP(C)/821/2025	AJIT SINGHA VS STATE OF ODISHA	GEETA RANI MALLICK VS	// 0 //
200	D-WP(C)/336/2025 WP(C)/822/2025	BAIKUNTHA NATH SUBUDHI @ BAIKUNTHANATH SUBUDHI VS STATE OF ORISSA	BIJAY KUMAR BEHERA VS	// 0 //
201	D-WP(C)/338/2025 WP(C)/823/2025	BIJAY KUMAR SATAPATHY VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
202	D-WP(C)/372/2025 WP(C)/824/2025	SANTOSH KUMAR DAS VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
203	D-WP(C)/636/2025 WP(C)/825/2025	KESHORI SENHI BHATRA @ KISHORI SNEHI BHATRA VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //
204	D-WP(C)/617/2025 WP(C)/826/2025	HIRENDRA PRATAP SINGH DEO VS	UPENDRA KUMAR SAMAL VS	// 0

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205	D-WP(C)/260/2025 WP(C)/827/2025	STATE OF ODISHA JOSODA BEHERA VS	JUDHISTHIR SAHOO VS	// // 0
206	D-WP(C)/419/2025 WP(C)/828/2025	STATE OF ODISHA MOTHER TERESA WOMENS SELF HELP GROUP,BHADRAK VS	SUKANTA KUMAR DALAI VS	// // 0
207	D-WP(C)/54825/2024 WP(C)/829/2025	STATE OF ODISHA SRIKANTA CHANDRA SUNDAR RAY VS	NIROD KUMAR SAHOO VS	// // 0
208	D-WP(C)/383/2025 WP(C)/830/2025	UNION OF INDIA KHAGENDRA NAIK VS	ABHINASH ROUTRAY VS	// // 0
209	D-WP(C)/53754/2024 WP(C)/831/2025	THE ADDITIONAL.COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI BATAKRUSHNA NAYAK VS	SURESH CHANDRA MOHANTY VS	// // 0
210	D-WP(C)/53289/2024 WP(C)/832/2025	STATE OF ODISHA SURA NAIK VS	SUDARSAN BEHERA VS	// // 0
211	D-WP(C)/540/2025 WP(C)/833/2025	STATE OF ODISHA DURYODHAN SAHOO VS	BIJAYA KUMAR SAHOO VS	// // 0
212	D-WP(C)/53416/2024 WP(C)/834/2025	STATE OF ODISHA M/S. SRIRAM KLIN BRICKS, KHADAGAPRASAD, DHENKANAL VS	LAMBIT SENAPATI VS	// // 0
213	D-WP(C)/702/2025 WP(C)/835/2025	STATE OF ODISHA BIMLRAJ OUTSOURCING PVT. LTD., HARYANA VS	SOURAV DAS VS	// // 0
214	D-WP(C)/54782/2024 WP(C)/836/2025	STATE OF ODISHA RAMESH CHANDRA SATAPATHY VS	DR.PURUSOTTAM CHULI VS	// // 0
215	D-WP(C)/389/2025 WP(C)/837/2025	STATE OF ODISHA DUDALA SRINIVAS VS REGISTRAR, REPRESENTING DEBT RECOVERY TRIBUNAL, ORISSA, CUTTACK	ABINAS ROUTRAY VS	// // 0 //

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216	D-WP(C)/51437/2024 WP(C)/838/2025	PURNA CHANDRA SAMANTRAY VS CHOLOMANDALAM INVESTMENT AND FINANCE COMPANY LTD, CHENNAI	SOMANATH NANDA VS	// 0 //
217	D-WP(C)/379/2025 WP(C)/839/2025	SUCHITRA MAJHI VS STATE OF ODISHA	JYOTI PRAKASH PATRA VS	// 0 //
218	D-WP(C)/681/2025 WP(C)/840/2025	BISWA BHUSHAN SWAIN VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //
219	D-WP(C)/595/2025 WP(C)/841/2025	SITAKANTA GANTAYAT VS STATE OF ODISHA	HARI KRUSHNA PANIGRAHI VS	// 0 //
220	D-WP(C)/52836/2024 WP(C)/842/2025	M/S TTIPL GEW (JV), KENDRAPADA VS THE STATE TAX OFFICER, KENDRAPADA CIRCLE, KENDRAPADA	SUBASH CHANDRA SAHOO VS	// 0 //
221	D-WP(C)/541/2025 WP(C)/843/2025	LILIMA BEHERA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
222	D-WP(C)/748/2025 WP(C)/844/2025	PRASANNA KUMARI ROUT VS KOTAK MAHINDRA BANK, BBSR	ANKITA MUKHERJI VS	// 0 //
223	D-WP(C)/677/2025 WP(C)/845/2025	SANJIB KUMAR PANDA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //
224	D-WP(C)/86/2025 WP(C)/846/2025	HIMADRI RANJAN DUTTA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //
225	D-WP(C)/676/2025 WP(C)/847/2025	SIBA CHARAN PARIDA VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
226	D-WP(C)/52543/2024 WP(C)/848/2025	SACHIDANANDA PARIDA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
227	D-WP(C)/381/2025	VENKATESWAR BEHERA	ANSHUMAN PANDA	//

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	WP(C)/849/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/559/2025 WP(C)/850/2025	BALAKRISHNA BEHERA VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //
229	D-WP(C)/627/2025 WP(C)/851/2025	DR. NIRUPAMA DASH VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
230	D-WP(C)/626/2025 WP(C)/852/2025	PRATAP MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
231	D-WP(C)/625/2025 WP(C)/853/2025	DR. SUBAS CHANDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //
232	D-WP(C)/54567/2024 WP(C)/854/2025	PRAHALLAD CHANDRA SAMAL VS THE COMMNR.-CUM-SECY., SCHOOL AND MASS EDUCATION DEPT., GOVT. OF ODISHA, BBSR	KAPILA CHARAN NAYAK VS	// 0 //
233	D-WP(C)/534/2025 WP(C)/855/2025	LALITA SURIN VS STATE OF ODISHA	ASIS KUMAR MAHANA VS	// 0 //
234	D-WP(C)/339/2025 WP(C)/856/2025	SUSHANTA KUMAR DWIBEDY VS THE STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
235	D-WP(C)/624/2025 WP(C)/857/2025	GOUTAM NAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
236	D-WP(C)/866/2025 WP(C)/858/2025	AJIT KUMAR SABAT VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
237	D-WP(C)/54979/2024 WP(C)/859/2025	MUKESH KUMAR GUPTA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
238	D-WP(C)/53912/2024 WP(C)/860/2025	BAGI LAKRA VS	GHANASHYAM NAMTOAR VS	// 0

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239	D-WP(C)/53008/2024 WP(C)/861/2025	CHAIRMAN AND MANAGING DIRECTOR, INDIAN OVERSEAS BANK, CHENNAI JADUNATH PATNAIK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //
240	D-WP(C)/582/2025 WP(C)/862/2025	SUBASINI MIRDHA VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
241	D-WP(C)/116/2025 WP(C)/863/2025	NILAMANI SAMAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
242	D-WP(C)/618/2025 WP(C)/864/2025	PUSPAMANJARI SARBU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	// 0 //
243	D-WP(C)/599/2025 WP(C)/865/2025	BAIKUNTHA NATH SAHU VS STATE OF ODISHA	BIJAYALAXMI SAHOO VS	// 0 //
244	D-WP(C)/192/2025 WP(C)/866/2025	BRAJA KISHORE SWAIN VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
245	D-WP(C)/600/2025 WP(C)/867/2025	PADMABATI ANKURUDA VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
246	D-WP(C)/614/2025 WP(C)/868/2025	DR. GOBIND CHANDRA DASH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
247	D-WP(C)/441/2025 WP(C)/869/2025	DUSMANTA KUMAR PATTANAIAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
248	D-WP(C)/193/2025 WP(C)/870/2025	RAMESH JAISWAL VS ADDL. TAHASIDLAR, SUNDARGARH	AMIT PRASAD BOSE VS	// 0 //
249	D-WP(C)/564/2025 WP(C)/871/2025	SANJAY KUMAR MOHAPATRA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// 0 //

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250	D-WP(C)/605/2025 WP(C)/872/2025	SUBHAKESHI TEKIRI VS STATE OF ODISHA	JYOTIRMAYA PRASAD BEHERA VS	// 0 //
251	D-WP(C)/440/2025 WP(C)/873/2025	BANSIDHAR MATAGAJASINGH VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
252	D-WP(C)/632/2025 WP(C)/874/2025	RAMESH NAYAK VS STATE OF ODISHA	SUSHIL KUMAR PATNAIK VS	// 0 //
253	D-WP(C)/203/2025 WP(C)/875/2025	MANAS RANJAN KHATUA VS STATE OF ODISHA	PRAKASH KUMAR DALAI VS	// 0 //
254	D-WP(C)/442/2025 WP(C)/876/2025	PRATIMA PATRA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
255	D-WP(C)/437/2025 WP(C)/877/2025	BANSIDHAR MAJHI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
256	D-WP(C)/443/2025 WP(C)/878/2025	BIRANCHI NARAYAN KHUNTIA VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
257	D-WP(C)/566/2025 WP(C)/879/2025	SIDHARTHA SEKHAR DALAI VS STATE OF ODISHA	PREMRAJ GOUDA VS	// 0 //
258	D-WP(C)/211/2025 WP(C)/880/2025	SANTOSH KUMAR SENAPATI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
259	D-WP(C)/226/2025 WP(C)/881/2025	PRADEEP KUMAR BARIK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
260	D-WP(C)/420/2025 WP(C)/882/2025	ASHUTOSH PARIDA VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 0 //
261	D-WP(C)/671/2025	BHABI BEHERA	AMITABH MISHRA	//

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	WP(C)/883/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/356/2025 WP(C)/884/2025	SANKARSAN SAHU @ SHANKARSAN SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
263	D-WP(C)/508/2025 WP(C)/885/2025	TRILOCHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
264	D-WP(C)/227/2025 WP(C)/886/2025	SAILESWAR KHILAR VS STATE OF ORISSA	DHANESWAR BEHERA VS	// 0 //
265	D-WP(C)/409/2025 WP(C)/887/2025	PURNA CHANDRA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
266	D-WP(C)/228/2025 WP(C)/888/2025	BABULAL DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
267	D-WP(C)/229/2025 WP(C)/889/2025	BENUDHAR MALLICK VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
268	D-WP(C)/290/2025 WP(C)/890/2025	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
269	D-WP(C)/405/2025 WP(C)/891/2025	SURA PRASAD BARIK VS COMMISSIONER CUM SECY, LAW DEPT, GOVT OF ODISHA, BBSR	SUJATA JENA VS	// 0 //
270	D-WP(C)/449/2025 WP(C)/892/2025	GADADHAR PANDA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
271	D-WP(C)/54792/2024 WP(C)/893/2025	BHOLANATH BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
272	D-WP(C)/357/2025 WP(C)/894/2025	TRILOCHAN PARIDA VS	SAIBRATA RATH VS	// 0

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273	D-WP(C)/400/2025 WP(C)/895/2025	STATE OF ODISHA RAJESH KUMAR DAS VS	SUBHASREE MOHANTY VS	// // 0
274	D-WP(C)/457/2025 WP(C)/896/2025	STATE OF ODISHA MISS RITISNATA NAYAK VS	PADMALOCHAN MOHANTY VS	// // 0
275	D-WP(C)/510/2025 WP(C)/897/2025	PRINCIPAL SECRETARY FISHERIES AND ANIMAL RESOURCES DEVELOPMENT KHAGA NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
276	D-WP(C)/397/2025 WP(C)/898/2025	STATE OF ODISHA BIJAYA KUMAR MALLIK VS	SUBHASREE MOHANTY VS	// // 0
277	D-WP(C)/363/2025 WP(C)/899/2025	STATE OF ODISHA PRATAP KUMAR NAYAK VS	MIHIR SAHOO VS	// // 0
278	D-WP(C)/511/2025 WP(C)/900/2025	STATE OF ODISHA JAMUNA JAGAT VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
279	D-WP(C)/396/2025 WP(C)/901/2025	STATE OF ODISHA PANCHANAN DEBATA VS	TUSAR KUMAR MISHRA VS	// // 0
280	D-WP(C)/906/2025 WP(C)/902/2025	MURARI CHANDRA MISHRA SELBHANUS PANNA VS	ASHIS KUMAR MISHRA VS	// // 0
281	D-WP(C)/567/2025 WP(C)/903/2025	STATE OF ODISHA BULAMANI BAG VS	SIDDHARTH PRASAD MISHRA VS	// // 0
282	D-WP(C)/512/2025 WP(C)/904/2025	STATE OF ODISHA BHABANI SHANKAR PANDA VS	DHANANJAYA MUND VS	// // 0
283	D-WP(C)/384/2025 WP(C)/905/2025	STATE OF ODISHA AVINASH MOHANTY VS	ABHILASH MISHRA VS	// // 0
		UNION OF INDIA		//

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284	D-WP(C)/908/2025 WP(C)/906/2025	ASHISH KUMAR BEHERA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
285	D-WP(C)/513/2025 WP(C)/907/2025	KUNU NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
286	D-WP(C)/843/2025 WP(C)/908/2025	M/S. HRUSIKESH MOHAPATRA, MAYURBHANJ VS STATE TAX OFFICER, MAYURBHANJ	KAJAL SAHOO VS	// 0 //
287	D-WP(C)/514/2025 WP(C)/909/2025	MANGAL SINGH JAGAT VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	D-WP(C)/943/2025 WP(C)/910/2025	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //
289	D-WP(C)/364/2025 WP(C)/911/2025	LENIN KUMAR SAHU VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
290	D-WP(C)/846/2025 WP(C)/912/2025	M/S SASMITA TRADERS, PURI VS SUPERINTENDENT BHUBANESWAR XI RANGE	KAJAL SAHOO VS	// 0 //
291	D-WP(C)/366/2025 WP(C)/913/2025	PURNA CHANDRA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
292	D-WP(C)/382/2025 WP(C)/914/2025	PIPE PLANT COOPERATIVE CREDIT SOCIETY LIMITED, ROURKELA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
293	D-WP(C)/54185/2024 WP(C)/915/2025	SUBHAM KUMAR NAYAK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
294	D-WP(C)/1053/2025 WP(C)/916/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	ADWITIYA SATPATHY VS	// 0 //
295	D-ABLAPL/495/2025	JAYRAM HANTAL @ HIRAN HANTAL	SWAGATIKA SAHOO	POTTANGI /131 /2024

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	ABLAPL/264/2025	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/507/2025 ABLAPL/265/2025	JITENDRA MUDULI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /284 /2024 () //
297	D-ABLAPL/526/2025 ABLAPL/266/2025	SAMARENDRA BEHERA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MANCHESWAR P.S. /500 /2024 () //
298	D-ABLAPL/564/2025 ABLAPL/267/2025	NITAI MANDAL@NITAL MANDAL@NITYANANDA MANDAL VS STATE OF ODISHA	SANJEEV UDGATA VS	MALKANGIRI /301 /2020 () //
299	D-ABLAPL/39325/2024 ABLAPL/268/2025	LAXMIPRIYA SAHOO VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
300	D-ABLAPL/39327/2024 ABLAPL/269/2025	SUSMITA SAHOO VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
301	D-ABLAPL/566/2025 ABLAPL/270/2025	BALISTER YADAV @ YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /448 /2024 () //
302	D-ABLAPL/39329/2024 ABLAPL/271/2025	SATISH KUMAR SAHOO VS STATE OF ODISHA	LINGARAJ SARANGI VS	/ /0 () //
303	D-ABLAPL/570/2025 ABLAPL/272/2025	SUMANTA BAG VS STATE OF ODISHA	AMITAV TRIPATHY VS	PAIKMAL /326 /2024 () //
304	D-ABLAPL/39368/2024 ABLAPL/273/2025	TAPAN KUMAR BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	INDUASTRIAL,NISA /380 /2024 () //
305	D-ABLAPL/469/2025 ABLAPL/274/2025	P. SURESH RAO VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /401 /2024 () //
306	D-ABLAPL/571/2025 ABLAPL/275/2025	PANKAJ GUPTA VS	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /115 /2023 ()

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307	D-ABLAPL/542/2025 ABLAPL/276/2025	STATE OF ODISHA CHHABI DAS @ PRASANT KUMAR DAS VS	PRADIPTA BEURA VS	// //0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
308	D-ABLAPL/579/2025 ABLAPL/277/2025	STATE OF ODISHA DUSMANT DEHURY VS	AMLAN SHAKTI PAUL VS	2(A)CC/0000168/2024 //0 S.D.J.M.,BHUBANESWAR(Khordha)
309	D-ABLAPL/580/2025 ABLAPL/278/2025	STATE OF ODISHA GITA SINGH VS	JAJATI KESHARI KHUNTIA VS	2(A)CC/0000488/2024 //0 ()
310	D-ABLAPL/584/2025 ABLAPL/279/2025	STATE OF ODISHA SUSANT KUMAR RANASINGH @ SUSHANTA RANASINGH VS	JYOTIRMAYA SAHOO VS	// BALUGAON P.S. /406 /2024 ()
311	D-ABLAPL/38137/2024 ABLAPL/280/2025	STATE OF ODISHA SANJAYA PAIKRAY @ SANJAY PAIKRAY VS	DIPANKAR ACHARYA VS	// INDUSTRIAL ESTATE PS /272 /2024 ()
312	D-ABLAPL/39417/2024 ABLAPL/281/2025	STATE OF ODISHA SUSANTA KUMAR SWAIN VS	LINGARAJ SARANGI VS	// CUTTACK VIGILANCE /15 /2024 ()
313	D-ABLAPL/594/2025 ABLAPL/282/2025	STATE OF ODISHA ARJUN CHARAN JENA @ BULU VS	RAJENDRA NARAYAN ROUT VS	// BONTH /180 /2024 ()
314	D-ABLAPL/191/2025 ABLAPL/283/2025	STATE OF ODISHA DUSMANTA GADANAYAK @ GARANYAK VS	BHARAT BHUSAN ROUSTRAY VS	// PALLAHARA /109 /2018 ()
315	D-ABLAPL/596/2025 ABLAPL/284/2025	STATE OF ODISHA JAYADEV JENA VS	MANAS RANJAN DHAL VS	// KHUNTUNI /171 /2019 ()
316	D-ABLAPL/267/2025 ABLAPL/285/2025	STATE OF ODISHA JAGADISH CHANDRA SETHI VS	GYANA RANJAN DHAL VS	// PIPLI /610 /2024 ()
317	D-ABLAPL/601/2025 ABLAPL/286/2025	STATE OF ODISHA SOHEL KHAN @ SOHAIL UMAR VS	MOHAMMED RIAZ VS	// SUNDARGARH TOWN /305 /2022 ()
		STATE OF ODISHA		//

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318	D-ABLAPL/355/2025 ABLAPL/287/2025	SUSANTA SAHOO VS STATE OF ODISHA	KSHIROD KUMAR SAHOO VS	KUJANGA /613 /2024 () //
319	D-ABLAPL/613/2025 ABLAPL/288/2025	SUMANTA KALTA VS STATE OF ODISHA	SK. ZAFARULLA VS	KANTAMAL /202 /2024 () //
320	D-ABLAPL/37908/2024 ABLAPL/289/2025	AMJAN@AMZAD KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	AINTHAPALI /412 /2023 () //
321	D-ABLAPL/497/2025 ABLAPL/290/2025	JYOTI RANJAN DAS VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DHAMNAGAR /543 /2024 () //
322	D-ABLAPL/540/2025 ABLAPL/291/2025	PRASANNA MARTHA @ BANA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /156 /2021 () //
323	D-ABLAPL/678/2025 ABLAPL/292/2025	AMITRAJ SINGH VS STATE OF ODISHA	AKASH BHUYAN VS	/ /0 () //
324	D-ABLAPL/554/2025 ABLAPL/293/2025	JITENDRA MAHAPATRA @ JITUNA MAHAPATRA VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	DELANGA /348 /2024 () //
325	D-ABLAPL/684/2025 ABLAPL/294/2025	KAILASH SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /1054 /2024 () //
326	D-ABLAPL/691/2025 ABLAPL/295/2025	CHINKU SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BADABAZAR /435 /2024 () //
327	D-ABLAPL/555/2025 ABLAPL/296/2025	ABINASH BAGH @ SIDDHANT RANJAN BARIHA VS STATE OF ODISHA	AMITAV TRIPATHY VS	PADAMPUR /279 /2024 () //
328	D-ABLAPL/694/2025 ABLAPL/297/2025	HIRANYA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /15 /2024 () //
329	D-ABLAPL/38456/2024	SUKANTA KUMAR BISWAL	HRUDANANDA MOHAPATRA	/ /0

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	ABLAPL/298/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/411/2025 ABLAPL/299/2025	GULI @ SANJEEB JENA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KOREI /478 /2024 () //
331	D-ABLAPL/435/2025 ABLAPL/300/2025	ALLI BEHERA VS STATE OF ODISHA	MANORANJAN ACHARYA VS	NUAGAON /71 /2024 () //
332	D-ABLAPL/544/2025 ABLAPL/301/2025	SOUMYA RANJAN DASH @ DAS VS STATE OF ODISHA	PRINCE PATNAIK VS	PURI TOWN /177 /2019 () //
333	D-ABLAPL/37912/2024 ABLAPL/302/2025	AMJAN@AMZAD KHAN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHETRARAJPUR /31 /2024 () //
334	D-ABLAPL/599/2025 ABLAPL/303/2025	AMITRAJ SINGH VS STATE OF ODISHA	AKASH BHUYAN VS	/ /0 () //
335	D-ABLAPL/682/2025 ABLAPL/304/2025	SUBRAT BEHERA @ RANGA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /448 /2024 () //
336	D-ABLAPL/653/2025 ABLAPL/305/2025	PRAKASH CHANDRA BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /279 /2024 () //
337	D-ABLAPL/695/2025 ABLAPL/306/2025	SIBANI PATRA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	CHANDRASEKHARPUR /961 /2024 () //
338	D-ABLAPL/659/2025 ABLAPL/307/2025	BINOD NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	COLLIERY /2 /2025 () //
339	D-ABLAPL/674/2025 ABLAPL/308/2025	PABITRA PRADHAN VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	BALUGAON P.S. /190 /2024 () //
340	D-ABLAPL/719/2025 ABLAPL/309/2025	PRASANTA KUMAR JOSHI VS	JIBANRANJAN DASH VS	KEGAON /218 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/721/2025 ABLAPL/310/2025	STATE OF ODISHA BHOLANATH PATEL VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// KEGAON /218 /2024 ()
342	D-ABLAPL/39038/2024 ABLAPL/311/2025	SUNIL BHUMIJ VS STATE OF ODISHA	TRILOCHAN DASH VS	// LATHIKATA /104 /2024 ()
343	D-ABLAPL/73/2025 ABLAPL/312/2025	STATE OF ODISHA BABU SWAIN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// BEGUNIAPADA /555 /2024 ()
344	D-ABLAPL/475/2025 ABLAPL/313/2025	STATE OF ODISHA SATYARANJAN SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	// BANSADA /163 /2024 ()
345	D-ABLAPL/614/2025 ABLAPL/314/2025	STATE OF ODISHA RAJESH BISWAL VS STATE OF ODISHA	MANORANJAN DAS VS	// KAMAKHYANAGAR /655 /2024 ()
346	D-ABLAPL/700/2025 ABLAPL/315/2025	STATE OF ODISHA SK RAJIT @ SK RAJI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /391 /2024 ()
347	D-ABLAPL/703/2025 ABLAPL/316/2025	STATE OF ODISHA SK RAJIT @ SK RAJI VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// KENDRAPARA SADAR /392 /2024 ()
348	D-ABLAPL/620/2025 ABLAPL/317/2025	STATE OF ODISHA GHANASHYAM BARAL VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// BRAHMAGIRI /483 /2024 ()
349	D-ABLAPL/621/2025 ABLAPL/318/2025	STATE OF ODISHA MANAS NAIK VS STATE OF ODISHA	SNEHASISH BEHERA VS	// //0 J.M.F.C.,TIGIRIA(Cuttack)
350	D-ABLAPL/706/2025 ABLAPL/319/2025	STATE OF ODISHA AMIT KUMAR SAHU @ AMIT SAHOO VS STATE OF ODISHA	PARTHA SARATHI DAS VS	2(A)CC/0000036/2022 JHUMPURA /218 /2024 ()
351	D-ABLAPL/708/2025 ABLAPL/320/2025	STATE OF ODISHA N.CHITRASEN REDDY @ CHANDRASEKHAR @ SEGUDU REDDY VS STATE OF ODISHA	ANUPAM DASH VS	// CHATRAPUR /600 /2024 ()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/628/2025 ABLAPL/321/2025	MANORANJAN MAHANTA @ MOHANTA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /547 /2024 () //
353	D-ABLAPL/710/2025 ABLAPL/322/2025	ABHISEK DAS VS STATE OF ODISHA	DURGA PRASAD DHAL VS	INFOCITY PS /490 /2024 () //
354	D-ABLAPL/635/2025 ABLAPL/323/2025	TRINATH BISOI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /455 /2024 () //
355	D-ABLAPL/784/2025 ABLAPL/324/2025	KABITA @ ANITA MAHANTA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	CRRI /209 /2024 () //
356	D-ABLAPL/734/2025 ABLAPL/325/2025	PRASANTA SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	RAMACHANDRAPUR /389 /2024 () //
357	D-ABLAPL/642/2025 ABLAPL/326/2025	SURYAKANTA JENA @ SIPA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	JAGATSINGPUR /1231 /2024 () //
358	D-ABLAPL/735/2025 ABLAPL/327/2025	KAMAL @ PAPUA BHUYAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	NILGIRI /416 /2024 () //
359	D-ABLAPL/769/2025 ABLAPL/328/2025	CHANDU @ CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	MOHENDRA DALAI VS	MADHUPATNA /2 /2025 () //
360	D-ABLAPL/441/2025 ABLAPL/329/2025	RASMI RANJAN PATRA @ RASHMI RANJAN PATRA VS STATE OF ODISHA	ANAND PRAKASH DAS VS	GOBINDAPUR /244 /2024 () //
361	D-ABLAPL/632/2025 ABLAPL/330/2025	BISWONATH @ BISWANATH BEHERA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	MARINE PS ARAKHAKUDA /55 /2024 () //
362	D-ABLAPL/466/2025 ABLAPL/331/2025	POLAVARAPU @ P. RAJESH @ POLAVARAPU RAJESH VS STATE OF ODISHA	ANIRUDHA DAS VS	PATNAGARH /401 /2024 () //
363	D-ABLAPL/737/2025	NETRANANDA MOHANTY	MANAS KUMAR CHAND	KORAPUT VIGILANCE /35 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/332/2025	VS STATE OF ODISHA(VIG.)	VS	() //
364	D-ABLAPL/482/2025 ABLAPL/333/2025	PRAMOD BHOI VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /376 /2024 () //
365	D-ABLAPL/643/2025 ABLAPL/334/2025	KOUSIK MEHER VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BODEN /291 /2024 () //